

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP 80/14/ND/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
21.12.2017

NAME OF THE COMPANY: Rockland Hospitals Ltd.

SECTION OF THE COMPANIES ACT: 14(1)

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present: Mr. Sanjay Grover, PCS for the petitioner

ORDER

Notice to the ROC as well as to all the creditors returnable on 2nd
February, 2018.

Publication in the newspaper Indian Express (English) and Jan Satta

(Hindi). *be effected.* ↓

-S-d-1

(S. K. Mohapatra)
Member (T)

-S-d-1

(Ina Malhotra)
Member (J)